

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1244
ANSWERED ON:03.03.2015
FUND ALLOCATION FOR OBCS
Goud Dr. Boora Narsaiah

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether as per the data released by the National Sample Survey Organisation (NSSO), the population of Other Backward Classes (OBCs) living below the poverty line constitutes upto 17 crore whereas it is 8.6 crore for SC/ST population;
- (b) if so, whether it is a fact that the budgetary allocation for OBC is less than Rs. 1000 crore as compared to Rs. 50,548 crore for SCs and Rs. 32,387 crore for STs;
- (c) if so, whether justice is likely to be done regarding allocation of funds for OBC based on the real time data of BPL population in OBC; and
- (d) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR)

- (a) The population of OBCs below poverty line was 22.6% in rural area and 15.4% in urban area whereas the population of SCs was 31.5% and 21.7% in rural and urban area respectively and the population of ST was 45.3% in rural area and 24.1% in urban area as per the poverty estimate released by the Planning Commission on the basis of Household Consumer Expenditure Survey undertaken by NSSO, Ministry of Statistics and Programme Implementation during 2011-12.
- (b) & (c) Unlike the open ended fund flow nature of schemes for welfare of the SCs/STs which are demand driven and based on their population, the schemes of OBCs are of funds limited nature. The allocation of the budget is done for the most backward sections of the OBC population.
- (d) The allocated funds are distributed amongst States/UTs based on Notional Allocation proportionate to their population since the data relating to the OBC population state- wise are not available.